

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 220 of 2020

In the matter of:

360 Realtors LLP

....Appellant

Vs.

GM Infinite Dwelling (India) Pvt Ltd

....Respondents

Present

For Appellant: Mr Kirsh Kalra, Advocate

For Respondents:

ORDER
(Virtual Mode)

08.03.2021: In terms of the order dated 19.02.2021, Counsel for the Appellant have received hard copy of the reply filed on behalf of the Respondent.

Learned counsel for the appellant submits that the arguing counsel is in personal difficulty and prays for short adjournment.

List the matter for Admission (After Notice) on **7th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

bm/kam